

ITEM NO.101 Court 2 (Through Video Conferencing) SECTION XVII
(Part-heard)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s). 27976/2019

(Arising out of impugned final judgment and order dated 27-05-2019
in IA No. 378/2019 passed by the Appellate Tribunal For Electricity
At New Delhi)

ALL INDIA POWER ENGINEERS FEDERATION Appellant(s)

VERSUS

JAIPUR VIDYUT VITARAN NIGAM LTD. & ORS. Respondent(s)

(PART-HEARD AND TO BE HEARD BY HON'BLE ARUN MISHRA, HON'BLE VINEET
SARAN AND HON'BLE M.R. SHAH, JJ.

[IA No.122615/2019-CONDONATION OF DELAY IN FILING and IA
No.122617/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.122619/2019-STAY APPLICATION and IA No.122611/2019-
PERMISSION TO FILE APPEAL and IA No.122616/2019-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES]

WITH

Diary No(s). 39030/2019 (XVII)

(IA No.177950/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.177947/2019-PERMISSION TO FILE APPEAL and IA
No.177949/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 8625-8626/2019 (XVII)

(FOR ADMISSION and IA No.173875/2019-STAY APPLICATION and IA
No.179053/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/
ANNEXURES)

Date : 29-07-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

in D.No. 39030/2019

Mr. Prashant Bhushan, AOR

in D.No. 27976/2019

Mr. Pranav Sachdeva, AOR
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Rathi, Adv.

In CA No. 8625-8626/2019 Mr. C. Aryama Sundaram, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Ms. Ranjitha Ramachandran, Adv.
Mr. Nikunj Dayal, AOR
Mr. Shubham Arya, Adv.
Mr. Geet Ahuja, Adv.

For Respondent(s) Dr. A.M. Singhvi, Sr. Adv.
Mr. Arvind Datar, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Amit Kapoor, Adv.
Ms. Poonam Verma, Adv.
Mr. Arshit Anand, Adv.
Mr. M.S. Ananth, Adv.
Ms. Sakshi Kapoor, Adv.
Mr. Malav Deliwala, Adv.
Mr. Azeem Samuel, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. C. Aryama Sundaram, learned Senior Counsel and Mr.
Prashant Bhushan, learned counsel appearing for the parties.

Arguments concluded.

Judgment reserved.

(R. NATARAJAN)
ASST. REGISTRAR-cum-PS

(JAGDISH CHANDER)
ASSISTANT REGISTRAR